

सजा देकर, अपराधों पर नियंत्रण करने के सभी उपाय कर रही है। रेलवे सुरक्षा बल इस सम्बन्ध में सरकारी रेलवे पुलिस की सहायता कर रहा है।

भारतीय रेलवे अधिनियम के प्रबन्धों के अनुसार रेलों द्वारा ले जाए जाने के लिए बुक कराए गए पशुओं अथवा सामान के गुम होने, नष्ट होने, खराब होने अथवा पहुंचाए न जाने के लिए रेलवे मुआबजों के दावों का भुगतान करती है। रेल यात्रा के दौरान चुराए गए अथवा लूटे गए गैर-बुकबुदा सामान के लिए कोई मुआबजा नहीं दिया जाता है।

पाकिस्तानी नागरिकों द्वारा सीमा पार करके भारत में घाता

2501. श्री निहाल सिंह: क्या गृह मन्त्री यह बताने की कृपा करेंगे कि:

(क) पाकिस्तान में सितम्बर, 1983 में हुए आन्तरिक विद्रोह के समय कितने पाकिस्तानी नागरिकों ने राजस्थान, गुजरात तथा जम्मू और कश्मीर सीमा से भारत में प्रवेश किया;

(ख) इनमें से कितने पाकिस्तानी नागरिक पकड़े गए तथा उनमें असेनिक, सेनिक और गुप्तचरों की संख्या कितनी थी; और

(ग) सरकार ने उनके विरुद्ध क्या कार्यवाही की?

गृह मन्त्रालय में राज्य मन्त्री (श्री निहार रंजन लास्कर): (क) से (ग) सूचना एकत्र की जा रही है और सभा-पटल पर रख दी जाएगी।

Funds Available for Welfare of Harijans and Girijans

2502. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the funds made available as per the Union Budget for the welfare of Harijans, Girijans, within the last three years; and

(b) details of the assessment of the work done in this field, according to Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):

(a) During the last three years the following funds from the Union Budget have been made available for the welfare of Harijans, Girijans, etc:

	(Rs. in lakhs)		
	1980-81	1981-82	1982-83
	67,606.73	82,066.51	84,686.66

(b) These funds have been provided for various welfare schemes for Scheduled Castes and Scheduled Tribes, being implemented by the States Governments/Union Territory Administrations. The State Governments undertake periodic review of implementation of these schemes. The Planning Commission also reviews the progress of implementation of these schemes at the time of discussion of Annual Plans. The officers of this Ministry as well as State Plan Advisers of the Planning Commission undertake tours to the States/Union Territories and review arrangements made for the implementation and monitoring of these welfare schemes. Commission for Scheduled Castes & Scheduled Tribes also undertake research and evaluation studies from time to time.

Mad Race in the Lottery Market

2503. SHRI MADHAVRAO SCIN-

DIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the 'Mad race in the lottery market' included in by the various State Governments and public institutions, offering multi-million bumper prizes ;

(b) if so, the steps taken by Government in this regard ;

(c) whether Government propose to enforce a comprehensive regulation on the massive movement of money by these prizes ; and

(d) if so, the steps taken so far to make a study on impact of this massive movement of money on the economy of the country and with what result so far ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) to (c) The Central Government is aware of the competition between various State lotteries and the trend towards increasing the prize money on lotteries. The State Governments, Union Territory Administrations and any other public institution authorised to organise lotteries are at liberty to fix prize amounts in their discretion. There is presently no proposal under the consideration of the Government to fix any ceilings on prizes for the lotteries.

(d) Question does not arise.

Anti-Insurgency Operations in Manipur

2504. SHRI B. V. DESAI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the army has been given full powers to conduct anti-insurgency operations in Manipur, India's North-Eastern State bordering Burma ;

(b) if so, whether the army security forces in the State were keeping a

sharp look-out for the return of about 90 members of the outlawed Peoples Liberation Army from Burma ;

(c) if so, whether it is also a fact that there are among them an estimated 160 PLA extremists in the State ;

(d) whether the return of these extremists from Burma has created a great uneasy situation ; and

(e) to what extent the army has cleared the air and how long army will stay there ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) The Army is operating in Manipur within the purview of the Armed forces (Special Powers) Act, 1958.

(b) and (c) There are reports about some PLA extremists being trained by insurgent groups across the border. Strict vigil is being maintained on the border to prevent any ingress or egress.

(d) and (e) The Security forces operations have succeeded in making a significant dent in the mischief potential of the extremists. Since 1st January, 1983, 91 insurgents have been arrested and 13 have surrendered in Manipur. Sizeable number of arms and ammunition have also been recovered by security forces and State Police during this period. There is a marked improvement in the law and order situation in the State. These operations of the Security Forces will continue till the situation warrants.

Future Industrial Growth

2505. SHRI H. N. BAHUGUNA : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that industrial growth in future will be shaped by public sector investments and investment priorities, through financial institutions ; (Yojana dated 16-30 September, 1983) ; and

(b) if so, full details of Government strategy as worked out by the Planning Commission ?